Annexure-7

Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 10.10.2022; List as on : 05.04.2023

List of operational creditors (Government dues)

Sl No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Commissioner State Tax/ VAT	Department of Trade and Taxes	26-12-2022	11,73,73,448	-	Writ of Demand and Assessment Orders	NO	0%	NIL	NIL	NIL	11,73,73,448	All orders made after 10th October 2022 can not considered due to prevailing moratorium u/s 14 of IBC 2016. Further, as informed by the management the VAT demand raised for the Assessment Year 2013-14 and 2014-15 were settled as per Assessment Order attached. Further, we understand from the records revealed by the company management that, there are no outstanding dues to VAT, rather as per management Rs. 80 to 85 Lakhs are recoverable from the department. Further details awaited from management.
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
			TOTAL	11,73,73,448	-	-	-	0%	-	-	-	11,73,73,448	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

DARSHAN SINGH ANAND
INSOLVENCY PROFESSIONAL
Regn. No. IBBI/IPA-002/IP-N003262017-19/10931